

by RBI to all its offices cautioning them to take appropriate steps against such fraudulent tampering of clearing instruments.

### **Loan to SSIs**

4499. SHRI S. GANGA REDDY:

Will the Minister of FINANCE be pleased to state:

(a) the number of loan applications received from small scale industries by the public sector banks in Andhra Pradesh during the last three years and the amount sanctioned thereof;

(b) whether the above banks have provided loans to the applicants/small scale industries in time to avoid sickness in the industry;

(c) if not, the reasons therefor; and

(d) the action proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (d). The information is being collected and will be laid on the Table of the House to the extent available.

### **Reward to Departmental Officers**

\*4500. SHRI RAMASHRAY  
PRASAD SINGH:  
SHRI KRISHAN DUTT  
SULTANPURI:

Will the Minister of FINANCE be pleased to state:

(A) whether the Collector of Central Excise, New Delhi had sanctioned rewards during 1991 to the departmental officers;

(b) if so, the details thereof and the reasons for not disbursing the reward to the officers even after the required vigilance clearance in this regard;

(c) whether the Government propose to initiate action against the officials for delaying the disbursement of rewards; and

(d) the time by which the reward amount alongwith the interest on late payment is likely to be made to the officers?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (d). Information is being collected and will be laid on the Table of the House.

### **Banking System**

4501. SHRI SANAT KUMAR MANDAL: Will the Minister of FINANCE be pleased to state:

(a) whether a study sponsored by the Reserve Bank of India (RBI) on the banking system has held that the quality of fiscal adjustment is not sufficient for ensuring success of reforms in this sector;

(b) if so, the details thereof; and the other important recommendations made in this report on the restructuring of the financial sector so far as the role of RBI is concerned; and

(c) the steps proposed to be taken by the Reserve Bank of India in this regard?